

DIVISION BENCH
COURT - I

S-10

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1227(KB)2019
IA(I.B.C)/921(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	TRUX APP PVT. LTD VS SAFE CARGO MOVERS PVT. LTD.
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms. Shreya Choudhury, Adv.] For the Liquidator
Mr. Surendra Kr. Agarwal, Adv.]

ORDER

1. Ld. Counsel for the Liquidator present.
2. Post this matter on **13/05/2024**.

Court Officer